

[English]

TERM LOAN TO SUGAR INDUSTRY BY FINANCIAL INSTITUTIONS

1406. SHRI ANKUSHRAO RAOSAHEB TOPE : Will the Minister of FINANCE be pleased to state :

(a) whether the Financial Institutions have stopped giving term loans to the new and expansion units in the sugar industry;

(b) if so, the reasons therefor; and

(c) the steps taken or proposed to be taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF FINANCE (SHRI DALBER SINGH) : (a) No, Sir.

(b) and (c) Do not arise.

[Translation]

INDORE DURG BYPASS

1407. SHRI VISHWESHWAR BHAGAT : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Union Government have approved the proposal to construct the Indore Durg bypass;

(b) if so, the details of the funds sanctioned for the project;

(c) the reasons for delay in commencing the construction work of this bypass; and

(d) when the construction work is likely to commence and the time schedule for its completion?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) to (c) Presumably, the Hon'ble Member desires to know the position about Bypasses around Indore lying on NH 3 and Durg lying on NH 6, in Madhya Pradesh. None of these projects has been approved so far. However, there is a proposal to take up Indore Bypass at an estimated cost of Rs. 57.88 crores under the proposed Second National Highway World Bank Loan which is yet to be approved by the Bank. As regards Durg Bypass, the project is under preparation and construction will be taken up subject to availability of funds and finalisation of the VIII Plan.

(d) It is too early to indicate the date of commencement for these works and their precise schedule of completion.

[English]

DENATIONALISATION OF PUBLIC SECTOR BANKS

1408. SHRIMATI MAHENDRA KUMARI :

SHRI VIRENDRA SINGH :

SHRI RAMESH CHAND TOMAR :

Will the Minister of FINANCE be pleased to state :

(a) whether there is any proposal to denationalise some of the public sector banks; and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FINANCE (SHRI DALBER SINGH) : (a) and (b) There is no proposal at present under consideration of the Government to denationalise any public sector bank.

REFORMS IN INDIAN ECONOMY

1409. SHRI MAHESH KUMAR KANODIA :

SHRI BALRAJ PASSI :

Will the Minister of FINANCE be pleased to state :

(a) whether the Asian Development Bank in its annual report has called for far reaching reforms in the Indian economy as reported in the Times of India dated April 24, 1991;

(b) if so, the details thereof; and

(c) the reaction of the Union Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR) : (a) No, Sir. The report published in the Times of India dated 24th April, 1991 is based on the material published by the Bank in their publication titled "Asian Development Outlook, 1991".

(b) The publication Asian Development Outlook, 1991 is prepared by the staff of the Asian Development Bank and the ana-

lysis and assessment contained therein do not necessarily reflect the views of the Board of Directors or the Govt.'s they represent. This publication provides comprehensive review of economic developments and policy issues in various member countries of the Bank. In case of India, views have been expressed on recent trend of India's Growth, Investment and Employment, Growth and Structure of the Manufacturing sector in India and future prospects in these sectors.

(c) No action is called for by the Govt. of India on the publication titled "Asian Development Outlook, 1991".

EXPORT OF VINTAGE CARS

1410. SHRI K. P. UNNIKRISHNAN : Will the Minister of COMMERCE be pleased to state :

(a) whether the policy of export of Vintage cars as contained in the Export (Controlled) 70 Amendment Order, 1972, gazetted on 6th June, 1972 is being amended and relaxed;

(b) if so, the reasons and details thereof;

(c) whether Vintage and Classic Car Club of India has represented against this change of policy; and

(d) if so, the details thereof and the steps proposed to be taken to prevent illegal export of these cars and plug the loopholes ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) No, Sir.

(b) Question does not arise.

(c) and (d) Yes, Sir. They have sought ban on export of motor cars and motor cycles manufactured after 31-12-1940 but before 1-1-1960. If anybody is found exporting a Vintage car without valid export licence, action will be taken against him under the Law.

[Translation]

LOANS GIVEN BY PUBLIC SECTOR BANKS AND FINANCIAL INSTITUTIONS IN BIHAR

1411. SHRI MOHAMMAD ALI ASHRAF FATMI : Will the Minister of FINANCE be pleased to state :

(a) the instructions issued by the Reserve Bank of India to public sector banks and other financial institutions for giving loans to the weaker sections during the last three years;

(b) whether these instructions have been fully complied with by the banks and financial institutions in Bihar;

(c) if not, the reaction of the Government thereto; and

(d) the amount of loans given by these banks and financial institutions to the weaker sections in Bihar during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF FINANCE (SHRI DALBIR SINGH) : (a) and (b) All Public Sector banks have been advised by RBI to raise the proportion of their advances to priority sector to 40 per cent of their total advances. Moreover their advances to weaker sections should reach a level of 25 per cent of the priority sector advances or 10 per cent of the total bank credit. To achieve these objectives banks in all States Union Territories, including Bihar, are actively participating in special programmes directed towards improving the economic conditions of the weaker sections.

(c) Does not arise.

(d) The outstanding amount of advances given by public sector banks to the 'Weaker sections' in Bihar as at the end of Dec., 1987, Dec., 1988 and September 1989 (latest available) are given below :—

YEAR	AMOUNT (Rs. in crores)
Dec., 1987	459
Dec., 1988	534
Sept., 1989	634

IMF LOAN

1412. SHRI SIMON MARANDI : Will the Minister of FINANCE be pleased to state :

(a) the details of the loans taken from the International Monetary Fund during 1989, 1990 and 1991 till-date;

(b) the amount of the loan out of it repaid and the interest paid thereon;